NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 563/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name	of the Company	Hindusthan Financial Se	ervices Limited.	
Under Section		66		
SI. No.			Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGIUPTA, ABV

2. MR. SHAUNAK MITRA, ADV

3: MS. SOUMALL BASU, ADV

4. MS. RASSHREE MUKHERZEE,

ORDER

Ld. Counsel for the petitioner are present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

APPLIANT ROYSHULL
APPLITIONER TILLIA